

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
LOK SABHA
UNSTARRED QUESTION NO. 4358
TO BE ANSWERED ON 26.03.2025**

LEASE OF RAILWAY LAND IN HARYANA

4358. KUMARI SELJA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railway land adjacent to Railway station in Haryana including Sirsa has been given on 99 year-lease;**
- (b) if so, the details thereof; and**
- (c) the detail of the Revenue earned by Railways, station-wise?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) & (b) The vacant railway land which is not required for operational purpose in near future is entrusted to Rail Land Development Authority (RLDA) for commercial development.

Railway land parcel measuring about 2.9 Hectare adjacent to Sirsa railway station in Haryana has been leased for commercial and residential development for a period of 99 year through competitive bidding process.

(c) Railway Station generates revenue from multiple sources which includes ticket sales, freight, and non-fare revenues such as advertisements, parking and other services etc. The total revenue earned during the year 2023-24 is Rs.2,56,093 crore which includes earnings from all the railway stations across Indian Railways.
